

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 107  
CP (IB) No. 17/CB/2023

**Proceedings under Section 10 IBC**  
**IN THE MATTER OF:**

Jay Durga Enzymatic Pvt.Ltd.

.....Applicant

**Order delivered on 01/07/2024**

**Coram:**

Shri H.V. Subba Rao, Hon'ble Member(J)  
Shri Balraj Joshi, Hon'ble Member(T)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Learned authorised representative CS Saroj Kumar Sahoo appeared for the petitioner.

Learned counsel Mr. Subrat Mishra appeared for the Bank of Baroda in physical.

Matter adjourned to 08.08.2024.

Sd

**Balraj Joshi**  
**Member (Technical)**

Sd

**H.V. Subba Rao**  
**Member (Judicial)**